

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL PRINCIPAL BENCH**

**124/252/ND/2018**

**IN THE MATTER OF:**

M/s. Arham Infrastructure Pvt. Ltd.

.... Applicant/petitioner

**Order under Section 252**

**Order delivered on 07.09.2018**

**Coram:**

**CHIEF JUSTICE (Retd.) M.M.KUMAR**  
**Hon'ble President**

**Sh. V. K. SUBBURAJ**  
**Hon'ble Member (T)**

**PRESENTS**

For the Applicant/petitioner	: Ms. Bharti Kashyap, CS
For the ROC	: Ms. Kusum Yadav, Company Prosecutor
For the ITD	: Mr. Puneet Rai, Stg. Counsel for Income Tax Department

**ORDER**

Pleadings are complete.

List for arguments on 13.09.2018.

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**(M.M.KUMAR)**  
**PRESIDENT**

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**(V. K. SUBBURAJ)**  
**MEMBER(TECHNICAL)**

07.09.2018  
Ritu Sharma